

- (i) Infection of pebrine in seed zone/area.
- (ii) Spread of disease through primary and secondary infections.
- (iii) Inadequate moth testing in the seed area grainages,
- (iv) Insufficiency of basic seed infrastructure.
- (v) Rearing of silkworm crop under unhygienic condition.

(d) to (f). The Central Silk Board (C.S.B.) has provided financial assistance to State Governments to carry out mass disinfection programmes by purchasing necessary disinfectants like formaldehyde and Bleaching Powder. By way of technical assistance to the State Governments, the Central Silk Board had constituted study and inspection teams to conduct surveys in selected seed zones of Andhra Pradesh, Karnataka and Tamil Nadu. These teams also demonstrated various measures to control the pebrine disease to the farmers and State Govt. officials.

#### Janata Cloth Scheme

1539. SHRI SOBHANADREESWARA RAO VADDE: Will the Minister of TEXTILES be pleased to state:

(a) whether the janata cloth scheme aiming at supply of dhoties and sarees to weaker sections at concessional rates is continuing;

(b) if so, the quantum of the cloth supplied to the consumers and its value, State-wise; and

(c) the portion of Central subsidy provided to States, State-wise?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI ASHOK GEHLOT): (a) Yes, Sir.

(b) and (c) The actual quantum of janata cloth (State-wise) delivered to the distribution agencies for sale to consumers and the amount of subsidy released by Central Government against these deliveries during the year 1990-91 is given in the statement attached. The details of value of these deliveries are not maintained.

#### STATEMENT

| Sl. No. | Name of State    | Delivery<br>(in million<br>sq.mts.) | Subsidy<br>released<br>(Rs.in crores) |
|---------|------------------|-------------------------------------|---------------------------------------|
| 1.      | Andhra Pradesh   | 60.777                              | 17.670                                |
| 2.      | Assam            | 40.169                              | 9.220                                 |
| 3.      | Bihar            | 9.053                               | 4.095                                 |
| 4.      | Gujarat          | 12.520                              | 4.041                                 |
| 5.      | Haryana          | 0.007                               | Nil                                   |
| 6.      | Himachal Pradesh | Nil                                 | Nil                                   |

| <i>Sl. No.</i> | <i>Name of State</i> | <i>Delivery<br/>(in million<br/>sq.mts.)</i> | <i>Subsidy<br/>released<br/>(Rs.in crores)</i> |
|----------------|----------------------|--|--|
| 7.             | Jammu & Kashmir      | Nil  | Nil  |
| 8.             | Karnataka            | 38.480                                       | 10.532   |
| 9.             | Kerala               | 0.137  | 0.006  |
| 10.            | Madhya Pradesh       | 15.390                                       | 4.893  |
| 11.            | Maharashtra          | 42.490                                       | 9.530  |
| 12.            | Manipur              | 0.013  | Nil  |
| 13.            | Orissa               | 27.980                                       | 8.909  |
| 14.            | Pondicherry          | 0.041  | 0.003  |
| 15.            | Punjab               | 0.300  | 0.031  |
| 16.            | Rajasthan            | 9.213  | 2.795  |
| 17.            | Tamil Nadu           | 27.480                                       | 5.183  |
| 18.            | Tripura              | 3.770  | 0.796  |
| 19.            | Uttar Pradesh        | 107.130                                      | 38.121   |
| 20.            | West Bengal          | 61.570                                       | 14.128   |
| <b>Total</b>   |                      | <b>456.520</b>                               | <b>130.003</b>                                 |

**Export of Marine Products.**

1540. SHRI M.V.V.S. MURTHY: Will the Minister of COMMERCE be pleased to state:

(a) the schemes formulated by the Marine Products Export Development Authority (MPEDA) for export of marine products;

(b) whether there is any proposal to upgrade the office of the MPEDA in

Visakhapatnam;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI SALMAN KHURSHEED): (a) Marine Products Export Development Authority (MPEDA) implements various schemes for export of marine products such as: